

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/25746/2025 ARBP/71/2025	SUN HOSPITAL PRIVATE LIMITED,CUTTACK VS SIEMENS HEALTHCARE PRIVATE LIMITED,MUMBAI	DR. BESURA DAS VS	// ( //
2	D-BLAPL/22366/2025 BLAPL/7721/2025	SUKANTA PARIDA @ SUKA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIR FIELD P.S. /105 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000266/2025
3	D-BLAPL/22108/2025 BLAPL/7722/2025	BABU @ DURYODHAN MAHAKUD VS STATE OF ODISHA	SITIKANT MISHRA VS	TALCHER TOWN /1037 /2024 A.D.J.,TALCHER(Anugul ) CT/0000013/2025
4	D-BLAPL/21604/2025 BLAPL/7723/2025	CHITTA RANJAN PRADHAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	AINTHAPALI /124 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000053/2025
5	D-BLAPL/21799/2025 BLAPL/7724/2025	GOLU @ RAFFIQUE ANSARI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA /241 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001260/2025
6	D-BLAPL/21851/2025 BLAPL/7725/2025	TUNA HARINAJ @ SIMAN NAG VS STATE OF ODISHA	AMIT KUMAR SAHU VS	MALKANGIRI /433 /2024 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000108/2024
7	D-BLAPL/21717/2025 BLAPL/7726/2025	DEEPAK KUMAR DIGAL @ SAMEER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /196 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000119/2025
8	D-BLAPL/21873/2025 BLAPL/7727/2025	DAKTAR @ KARTIKESWAR SUBUDHI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /120 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(An GR/0000690/2025
9	D-BLAPL/21927/2025 BLAPL/7728/2025	SIVA SHANKAR BANERJEE VS STATE OF ODISHA	GOREKHANATH DAS VS	MAHILA P.S.(BBSR) /47 /2013 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000835/2013
10	D-BLAPL/21936/2025 BLAPL/7729/2025	RUPA @ BISWAJIT SAHOO VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	BALIAPANDA /72 /2025 J.M.F.C.,PURI(Puri) GR/0000363/2025
11	D-BLAPL/22361/2025 BLAPL/7730/2025	RAJESH SETHI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA /375 /2023 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000140/2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/22156/2025 BLAPL/7731/2025	ABHISEKH @ ABHISEK BARIK VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BELPAHAR /90 /2025 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000027/2025
13	D-BLAPL/22208/2025 BLAPL/7732/2025	MANOJ DIGAL VS UNION OF INDIA(N.C.B)	DIBYAJYOTI SAHOO VS	NCB BHUBANESWAR /9 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000009/2024
14	D-BLAPL/22373/2025 BLAPL/7733/2025	BHARAT MALI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	TENTULIKHUNTI /102 /2025 SPECIAL JUDGE(POCSO), NABARANGP TR/0000028/2025
15	D-BLAPL/21261/2025 BLAPL/7734/2025	JUDHISTIRA SOREN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	MANCHESWAR P.S. /116 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000148/2023
16	D-BLAPL/22379/2025 BLAPL/7735/2025	BIKI PATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	HARICHANDANPUR /120 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000613/2025
17	D-BLAPL/21937/2025 BLAPL/7736/2025	DHIREN DANGA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAUNISUNI /31 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000065/2025
18	D-BLAPL/22245/2025 BLAPL/7737/2025	CHANDAN SAHU VS STATE OF ODISHA	DURGA PRASAD S.MALLICK VS	DEOGAON /208 /2024 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000108/2024
19	D-BLAPL/22448/2025 BLAPL/7738/2025	SATYARANJAN BEHERA VS STATE OF ODISHA	BISWABHUSAN DAS VS	AUL /209 /2025 J.M.F.C,AUL(Kendrapara ) GR/0000542/2025
20	D-BLAPL/22449/2025 BLAPL/7739/2025	KALIA @ SURYAKANTA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	DHAMARA PS /87 /2024 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000970/2024
21	D-BLAPL/22030/2025 BLAPL/7740/2025	DAMODAR MAJHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000094/2025
22	D-BLAPL/22437/2025 BLAPL/7741/2025	RAJU BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000004/2025
23	D-BLAPL/22452/2025	KALIA @ SURYAKANTA NAYAK	SATYA NARAYAN MISHRA 4	CHANDABALI /501 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

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	BLAPL/7742/2025	VS STATE OF ODISHA	VS	J.M.F.C,CHANDABALI(Bhadrak ) GR/0000930/2024
24	D-BLAPL/22443/2025 BLAPL/7743/2025	BIBHUDUTTA BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	CYBER CRIME AND ECONOMIC OFFEN ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0001158/2025
25	D-BLAPL/21957/2025 BLAPL/7744/2025	SANJIB KUMAR GHOSH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIBANIA /42 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000146/2025
26	D-BLAPL/22447/2025 BLAPL/7745/2025	J.BABULA @ T.BABULA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	CHOUDWAR /137 /2024 C.J.M.,CUTTACK(Cuttack) ST/0000023/2025
27	D-BLAPL/20225/2025 BLAPL/7746/2025	DHARMENDRA KADRA @ KADARA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NANDAPUR /153 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000135/2023
28	D-BLAPL/21835/2025 BLAPL/7747/2025	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /187 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000522/2025
29	D-BLAPL/22095/2025 BLAPL/7748/2025	BHUBAN KUMAR MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /169 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000474/2025
30	D-BLAPL/22265/2025 BLAPL/7749/2025	MIRZA HAKIM BAIG VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NEMALO /131 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000233/2025
31	D-BLAPL/21262/2025 BLAPL/7750/2025	DIPTIKANTA MISHRA VS STATE OF ODISHA	RAMDAS ACHARY VS	PAHALA /3 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE CT/0000170/2024
32	D-BLAPL/22431/2025 BLAPL/7751/2025	RAKESH HARIPAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	LARAMBA /141 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000722/2025
33	D-BLAPL/22432/2025 BLAPL/7752/2025	SK. AJIZUL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /260 /2025 S.D.J.M.,PURI(Puri) GR/0000647/2025
34	D-BLAPL/21818/2025 BLAPL/7753/2025	KALU @ SOUMYA RANJAN DALUA VS	RAKESH KUMAR NAYAK VS	Maitri Vihar PS /485 /2024 S.D.J.M.,BHUBANESWAR(Khordha )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

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35	D-BLAPL/22457/2025 BLAPL/7754/2025	STATE OF ODISHA PRATAP KUMAR DIGAL VS	AMLAN SHAKTI PAUL VS	CT/0001947/2024 TOMANDO /36 /2025 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000070/2025
36	D-BLAPL/21184/2025 BLAPL/7755/2025	STATE OF ODISHA SIBA HARIPAL VS	DEEPAK KUMAR PANI VS	CHARMAL /75 /2025 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000332/2025
37	D-BLAPL/22458/2025 BLAPL/7756/2025	STATE OF ODISHA KUNI BEHERA VS	ASHOK DAS VS	K.NUAGAON /209 /2024 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000438/2024
38	D-BLAPL/21690/2025 BLAPL/7757/2025	STATE OF ODISHA NIROJ KUMAR VS	DUSHMANTA SAHOO VS	MOHANA /73 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000053/2023
39	D-BLAPL/19897/2025 BLAPL/7758/2025	STATE OF ODISHA RABI @ RABINDRA KUMAR NAIK @ RABINDRA NAIK VS	PRASANTA KUMAR ROUTRAY VS	PAIKMAL /167 /2024 A.D.J.,PADAMPUR(Bargarh ) CT/0000018/2025
40	D-BLAPL/22404/2025 BLAPL/7759/2025	STATE OF ODISHA SRAMIKA SAHU VS	SWAGATIKA SAHOO VS	GOCHHAPADA /134 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000132/2024
41	D-BLAPL/21729/2025 BLAPL/7760/2025	STATE OF ODISHA ARPAN PATEL VS	NIRMAL CHANDRA MOHANTY VS	EOW,BHUBANESWAR /4 /2022 PRESIDING OFFICER, DESIGNATED COURT CT/0000003/2022
42	D-BLAPL/22445/2025 BLAPL/7761/2025	STATE OF ODISHA (OPID) KHALI PRADHAN VS	JITENDRA KUMAR MISHRA (2) VS	BANAPUR P.S. /290 /2021 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000262/2021
43	D-BLAPL/22406/2025 BLAPL/7762/2025	STATE OF ODISHA KANISTHA PRADHAN VS	AMULYA RATNA PANDA VS	PHULBANI SADAR /3 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000001/2021
44	D-BLAPL/22515/2025 BLAPL/7763/2025	STATE OF ODISHA PRITAM BAG VS	SURYAKANTA DWIBEDI VS	DEOGAON /75 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000008/2025
45	D-BLAPL/19051/2025 BLAPL/7764/2025	STATE OF ODISHA LAL GIDHI VS STATE OF ODISHA	TAPAN MISHRA VS	BRAHMANITARANG /215 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000107/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

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46	D-BLAPL/22033/2025 BLAPL/7765/2025	BIJAY KUMAR DAS VS STATE OF ODISHA	AMIT KUMAR PATRA VS	TALABANIA /23 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000035/2025
47	D-BLAPL/22408/2025 BLAPL/7766/2025	CHHATISH MAHATO VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /169 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000097/2021
48	D-BLAPL/22096/2025 BLAPL/7767/2025	GURU PANGI @ RABI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	NANDAPUR /41 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000108/2023
49	D-BLAPL/21266/2025 BLAPL/7768/2025	PARAS DHIRUBHAI JESANI VS STATE OF ODISHA	SWAYAMJIT ROUT VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BERHAMPUR(Ganjam) GR/0001434/2024
50	D-BLAPL/22460/2025 BLAPL/7769/2025	BANSIDHAR SAHU @ BICKY VS STATE OF ODISHA	ASHOK DAS VS	GOSANINUAGAM /137 /2024 PRESIDING OFFICER,O.P.I.D. COURT,BE ST/0000042/2025
51	D-BLAPL/22462/2025 BLAPL/7770/2025	BANTHU @ PRAHALLAD GAHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHAIRA /145 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000740/2025
52	D-BLAPL/22409/2025 BLAPL/7771/2025	NILANCHALA NAHAK @ NILANCHAL NAHAK VS STATE OF ODISHA	SK. ZAFARULLA VS	POLASARA PS /5 /2016 J.M.F.C.,POLSARA(Ganjam) GR/0000015/2016
53	D-BLAPL/21637/2025 BLAPL/7772/2025	RAJESH KUMAR NAYAK VS STATE OF ODISHA	ABHIJIT PATI VS	JANKIA P.S. /234 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000074/2025
54	D-BLAPL/22082/2025 BLAPL/7773/2025	BADAL SAHU VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /597 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001019/2025
55	D-BLAPL/22226/2025 BLAPL/7774/2025	MAHENDRA PANDEY VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RENGALI /1 /2024 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000079/2024
56	D-BLAPL/20144/2025 BLAPL/7775/2025	PARWEZ KHAN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	ASTARANGA /38 /2019 J.M.F.C.,NIMAPARA(Puri) GR/0000252/2019
57	D-BLAPL/21101/2025	ANKIT TIWARI	NARENDRA PRASAD RATH	NAYAGARH /72 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7776/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000202/2025
58	D-BLAPL/22083/2025 BLAPL/7777/2025	RANKANIDHI BHUYAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// SPECIAL JUDGE ASKA(Ganjam)
59	D-BLAPL/22144/2025 BLAPL/7778/2025	SHAMBHU KHUNTIA @ BHARI VS STATE OF ODISHA	SIBARANJAN POLAI VS	2(A)CC/0000012/2025 KODALA /413 /2025
60	D-BLAPL/20607/2025 BLAPL/7779/2025	RANJAN DAS @ RANAJ @ RABI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	GR/0001453/2025 NEMALO /62 /2025
61	D-BLAPL/22386/2025 BLAPL/7780/2025	BARNADA BINDHANI VS STATE OF ODISHA	ANSHUMAN PANDA VS	J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000117/2025
62	D-BLAPL/22184/2025 BLAPL/7781/2025	RAMA CHANDRA SENAPATI VS STATE OF ODISHA	PRAHALLAD SAHU VS	BERHAMPUR /79 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000368/2025
63	D-BLAPL/22135/2025 BLAPL/7782/2025	AKASH BINDHANI @ SONALI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	HINJILI /125 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000086/2025
64	D-CMAPL/26973/2025 CMAPL/219/2025	MANOJ KUMAR NAYAK VS SUB COLLECTOR, BBSR	ADV. VS	NILGIRI /356 /2024 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) ST/0000019/2025
65	D-CMP/29598/2025 CMP/1105/2025	BASANTI KHATUA VS ABHIMANYU MALLIK	SAMIR KUMAR MISHRA(SR. ADV.) VS	// () // // A.D.J.,UDALA(Mayurbhanj) Fao/0000015/2025
66	D-CMP/29500/2025 CMP/1106/2025	STATE BANK OF INDIA VS BANAJA KUMARI SABAT	AKHYAYA KUMAR MISRA VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000441/2021
67	D-CMP/29701/2025 CMP/1107/2025	FAGU MAHAKUD VS BANSIDHAR MAHAKUD	MANORANJAN MISHRA VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESHWAR CS/0000789/2024
68	D-CMP/28430/2025 CMP/1108/2025	NIMAI CHARAN BHOI VS	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD) CUM ASJ AT SOHELAPUR

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CMP/29586/2025 CMP/1109/2025	JAY KUMARI PADHAN BHIMSEN LENKA VS MAMATA MISHRA	ALOK KUMAR MOHAPATRA VS	EC/0000002/2024 // CIVIL JUDGE (SD),PURI(Puri)
70	D-CMP/29272/2025 CMP/1110/2025	SHYAMASUNDAR PRADHAN VS SAUDAMINI BEHERA	PRAKASH CHANDRA DASH VS	CS/0000513/2018 // CIVIL JUDGE (JD),KENDRAPARA(Kendrapara)
71	D-CMP/29618/2025 CMP/1111/2025	M/S B.K.JENA AND ASSOCIATES, JAGATSINGHPUR VS M/S. PRAVATI TRADERS, CUTTACK	SILADITYA RAY VS	IA/0000034/2025 // 2ND A.D.J.,CUTTACK(Cuttack)
72	D-CMP/29661/2025 CMP/1112/2025	PRAMILABALA GANTAYAT VS RANJAN MOHAPATRA	SIDHESWAR RATH VS	RFA/0000082/2023 // CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
73	D-CMP/29695/2025 CMP/1113/2025	PRAMILA RAY VS ANIRUDHA MOHANTY	SOURAV DAS VS	IA/0000001/2025 // CIVIL JUDGE (SD),KHURDA(Khordha)
74	D-CMP/29594/2025 CMP/1114/2025	MOLLA MOHAMMAD ROOHUL AMIN VS MOHAMMAD ZOBER	NARAYAN PRASAD PARIJA VS	CS/0001854/2022 // CIVIL JUDGE (SD), CHANDIKHOL(Jajapur)
75	D-CMP/29684/2025 CMP/1115/2025	GOURI DWIBEDY VS NAGENDRA KUMARI ACHARYA@DWIBEDY	SOUMYA SUCHARITA DEO VS	CS/0000217/2018 // ADDL.CIVIL JUDGE(SD),TALCHER(Anugul)
76	D-CONTC/19707/2025 CONTC/3438/2025	NETRANANDA MOHANTA VS NITINI KUSALKAR DAGADU,SUPERINTENDENT OF POLICE,KEONJHAR	ADV. VS	TS/0000058/2002 // ()
77	D-CONTC/28013/2025 CONTC/3439/2025	KANA @ KANAKA MUKHI VS SUVENDU KUMAR SAHOO,OAS	PRAKASH KUMAR MISHRA VS	// // ()
78	D-CONTC/28343/2025 CONTC/3440/2025	PABANANANDA BEHERA VS SUBHAKANTA RANASINGH, ELECTRICAL INSPECTOR TO GOVT OF ODISHA	ADV VS	// // ()
79	D-CONTC/28422/2025 CONTC/3441/2025	ANNAPURNA MOHAPATRA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// // ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

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80	D-CONTC/28847/2025 CONTC/3442/2025	ABDHUT PRADHAN VS MANAS RANJAN MALLICK,EXECUTIVE OFFICER,JHARSUGUDA MUNICIPALITY	ADV. VS	// 0 //
81	D-CONTC/29425/2025 CONTC/3443/2025	SANATAN BASANTRA VS DATTATRAYA BHAUSAHEB SHINDE,IAS	ADV. VS	// 0 //
82	D-CONTC/29428/2025 CONTC/3444/2025	GOPAL CHARAN MOHANTY VS DATTATRAYA BHAUSAHEB SHINDE,IAS	ADV. VS	// 0 //
83	D-CONTC/29437/2025 CONTC/3445/2025	MAHENDRA KUMAR PUHAN VS ANU GARG, IAS	ADV. VS	// 0 //
84	D-CONTC/29440/2025 CONTC/3446/2025	DINABANDHU BISWAL VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
85	D-CONTC/29444/2025 CONTC/3447/2025	PRASANNA KUMAR RATH VS SALINI PANDIT, IAS	ADV. VS	// 0 //
86	D-CONTC/29476/2025 CONTC/3448/2025	SUBASH CHANDRA SATAPATHY VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //
87	D-CONTC/29478/2025 CONTC/3449/2025	PADMALOCHAN SAHOO VS ARVIND AGARWAL, IAS	ADV. VS	// 0 //
88	D-CONTC/29480/2025 CONTC/3450/2025	PRATAP KESHARI BISWAL VS ARVIND AGARWAL, IAS	ADV. VS	// 0 //
89	D-CONTC/29488/2025 CONTC/3451/2025	BHARAT CHANDRA BEHERA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
90	D-CONTC/29489/2025 CONTC/3452/2025	PRITINANDA PRADHAN VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
91	D-CONTC/29515/2025	DHANANJAY DAS	ADV.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

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	CONTC/3453/2025	VS ANU GARG,IAS	VS	0 //
92	D-CONTC/29518/2025 CONTC/3454/2025	NIRANJAN DAS VS ANU GARG,IAS	ADV. VS	// 0 //
93	D-CONTC/29530/2025 CONTC/3455/2025	MADAN MOHAN NATH VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
94	D-CONTC/29566/2025 CONTC/3456/2025	RATIKANTA NAYAK VS ANU GARG,IAS	SANTOSH KUMAR PATTANAİK VS	// 0 //
95	D-CONTC/19703/2025 CONTC/3457/2025	INDIAN PUBLIC SCHOOL, SAMBALPUR VS JYOTI RANJAN MISHRA,DIRECTOR OF ELEMENTRAY EDUCATION ,ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
96	D-CONTC/29356/2025 CONTC/3458/2025	RAMA KANTA LENKA VS CHUDAMANI SETH,DIRECTOR OF ELEMENTARY EDUCATION,ODISHA	ADV. VS	// 0 //
97	D-CONTC/29357/2025 CONTC/3459/2025	DINABANDHU KAR VS CHUDAMANI SETH,DIRECTOR OF ELEMENTARY EDUCATION,ODISHA	ADV. VS	// 0 //
98	D-CONTC/29393/2025 CONTC/3460/2025	JACHINDRANATH ROUT VS VIJAY AMRUTA KULANGE,IAS	ADV VS	// 0 //
99	D-CONTC/29451/2025 CONTC/3461/2025	NIKHIL KUMAR PANDA VS ANU GARG, IAS	ADV. VS	// 0 //
100	D-CONTC/29474/2025 CONTC/3462/2025	TAPAN KUMAR PATTANAİK VS ARVIND AGARWAL, IAS	ADV. VS	// 0 //
101	D-CONTC/29475/2025 CONTC/3463/2025	RAJANİKANTA SAHU VS ARVIND AGARWAL, IAS	ADV. VS	// 0 //
102	D-CONTC/29477/2025 CONTC/3464/2025	RAJALAXMI MOHANTY VS	ADV. VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/29479/2025 CONTC/3465/2025	ARVIND AGARWAL, IAS KSHIRODA PRASAD SAHOO VS ARVIND AGARWAL, IAS	ADV. VS	// // 0 //
104	D-CONTC/29522/2025 CONTC/3466/2025	DURYODHAN PATRA VS SHALINI PANDIT, IAS	ADV. VS	// // 0 //
105	D-CONTC/29567/2025 CONTC/3467/2025	PRIYABRATA SAHU VS AMRIT RUTURAJ, IAS	ADV. VS	// 0 //
106	D-CONTC/29569/2025 CONTC/3468/2025	SUTANAYA MAHAKUD VS AMRIT RUTURAJ, IAS	ADV. VS	// 0 //
107	D-CONTC/29571/2025 CONTC/3469/2025	SUJIT KUMAR SAHOO VS AMRIT RUTURAJ, IAS	ADV. VS	// 0 //
108	D-CONTC/29573/2025 CONTC/3470/2025	JHULILATA SAHU VS AMRIT RUTURAJ, IAS	ADV. VS	// 0 //
109	D-CONTC/29575/2025 CONTC/3471/2025	KESHAB CHANDRA KAMPA @ KESHAB KAMPA VS AMRIT RUTURAJ, IAS	ADV. VS	// 0 //
110	D-CONTC/29577/2025 CONTC/3472/2025	ASHOK KUMAR PRADHAN VS AMRIT RUTURAJ, IAS	ADV. VS	// 0 //
111	D-CONTC/26489/2025 CONTC/3473/2025	PRADIP KUMAR DASS VS PRITIPARANA MISHRA, TAHASILDAR, JATNI, KHURDHA	SUDHANSU SEKHAR JENA VS	// 0 //
112	D-CONTC/27653/2025 CONTC/3474/2025	KAMADEV SAMAL VS SMRUTI RANJAN PRADHAN, IAS	ADV. VS	// 0 //
113	D-CONTC/27802/2025 CONTC/3475/2025	NISHAKAR MALLICK VS PANCHANAN NAYAK, OAS	ADV. VS	// 0 //

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :25/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/28006/2025 CONTC/3476/2025	HARIPRIYA MAJHI VS KARUNAKAR BHOI, DIST. EDUCATION OFFICER,NUAPADA	ADV. VS	// () //
115	D-CONTC/28359/2025 CONTC/3477/2025	BALGOPAL DAS VS BAL MUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,ODISHA	BIJAYALAXMI SAHOO VS	// () //
116	D-CONTC/29394/2025 CONTC/3478/2025	SURESH CHANDRA TRIPATHY VS VIJAY AMRUTA KULANGE, IAS	ADV VS	// () //
117	D-CONTC/28816/2025 CONTC/3479/2025	SRIPADA SUAR VS SIDDHARTHA DAS,IAS	ADV. VS	// () //
118	D-CRLA/21377/2025 CRLA/867/2025	GANESH@GANESWAR GEDI VS STATE OF ODISHA	DEBASNAN DAS VS	DHARMASALA /72 /2023 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/000025/2023
119	D-CRLLP/15305/2025 CRLLP/52/2025	UNION OF INDIA(NCB) VS KUNJA BIHARI NAYAK	KARUNAKAR NAYAK VS	NCB BHUBANESWAR /1 /2013 2ND A.D.J., SAMBALPUR(Sambalpur) TR/000010/2013
120	D-CRLMC/22340/2025 CRLMC/2803/2025	LOKARANJAN MISHRA VS STATE OF ODISHA(VIG.)	ABHAS MOHANTY VS	SAMBALPUR VIGILANCE /18 /2008 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) CT/0000039/2012
121	D-CRLMC/22429/2025 CRLMC/2804/2025	A.JOHNSEL RAJA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	EOW,BHUBANESWAR /8 /2018 PRESIDING OFFICER,OPID COURT,SAMBALPUR CT/0000004/2023
122	D-CRLMC/21321/2025 CRLMC/2805/2025	ASHISH HOTA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	PADAMPUR /298 /2020 S.D.J.M.,PADAMPUR(Bargarh ) GR/0001223/2020
123	D-CRLMC/21494/2025 CRLMC/2806/2025	DIBAKAR SUTAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 J.M.F.C.(III),BHUBANESWAR(Khordha ) ICC/0000984/2024
124	D-CRLMC/21593/2025 CRLMC/2807/2025	MANOJ KUMAR ROY VS STATE OF ODISHA	MANORANJAN PADHY VS	MOHANA /73 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000053/2023
125	D-CRLMC/21774/2025	AMARJIT BALIARSINGH	AJIT KUMAR MOHANTY	KOTOAGARH /13 /2021

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/2808/2025	VS STATE OF ODISHA	VS	JMFC, KOTAGARH(Kandhamal) CT/000012/2021
126	D-CRLMC/21777/2025 CRLMC/2809/2025	MINAKUMARI MALLICK VS STATE OF ODISHA(VIG.)	DURGA PRASAD PRADHAN VS	CUTTACK VIGILANCE /55 /2011 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/000022/2023
127	D-CRLMC/21864/2025 CRLMC/2810/2025	SURESH CHANDRA SAHU @ SURESH SAHU VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	TARASINGI /376 /2024 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/000080/2024
128	D-CRLMC/21930/2025 CRLMC/2811/2025	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	RENGALI DAM SITE /104 /2021 A.D.J.,TALCHER(Anugul ) CT/000045/2021
129	D-CRLMC/22071/2025 CRLMC/2812/2025	SIVA SHANKAR DASH @ PINTU VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	GOSANINUAGAM /130 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001071/2024
130	D-CRLMC/22072/2025 CRLMC/2813/2025	DEVI PRASAD BISWAL VS GREAT INDIA ROADWAYS, CUTTACK	GOPINATH MISHRA VS	/ /0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/000098/2023
131	D-CRLMC/22138/2025 CRLMC/2814/2025	GOPAL GUPTA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	TANGI /12 /2020 1ST A.D.J., CUTTACK(Cuttack) ST/0000267/2023
132	D-CRLMC/22159/2025 CRLMC/2815/2025	MADAN SUNDAR SEKHARDEO VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	HATIBARI /67 /2023 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000244/2023
133	D-CRLMC/22180/2025 CRLMC/2816/2025	LALAT KUMAR PATI VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CUTTACK SADAR /480 /2020 2ND A.D.J.,CUTTACK(Cuttack) Spl/0000030/2020
134	D-CRLMC/22181/2025 CRLMC/2817/2025	GAJENDRA PRASAD NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 ( //
135	D-CRLMC/22434/2025 CRLMC/2818/2025	SAROJ KUMAR DAS VS STATE OF ODISHA	DR.SUSANT KUMAR KANUNGO VS	TIRTOL /45 /2024 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagat) GR/000065/2024
136	D-CRLMC/22186/2025 CRLMC/2819/2025	DIBAKARA SAGRIA VS	MANAS KUMAR CHAND VS	JANKIA P.S. /115 /2002 CIVIL JUDGE (JD) CUM JMFC, BANGOM



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMP/22246/2025 CRLMP/940/2025	ABHIJIT BEHERA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	JAGATPUR /301 /2025 ) //
149	D-CRLMP/22317/2025 CRLMP/941/2025	TRILOCHAN MUDULI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	/ /0 ) //
150	D-CRLMP/22252/2025 CRLMP/942/2025	PRAMOD KUMAR MOHANTY VS NAMITA MOHAPATRA	BIDHUBHUSANA MOHAPATRA VS	/ /0 ) //
151	D-CRLMP/22305/2025 CRLMP/943/2025	BICHITRANANADA VS STATE OF ODISHA	SEEWA RANJAN MALLICK VS	/ /0 ) //
152	D-CRLREV/20406/2025 CRLREV/429/2025	RAJESH ROSHAN PATTNAIK VS UNION OF INDIA	BIJAYA KUMAR RAGADA VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CRMC/000034/2016
153	D-CRLREV/21130/2025 CRLREV/430/2025	NARAYAN CHANDRA DAS VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA PS /356 /2016 DISTRICT & SESIONS JUDGE,BHUBANE TRP(C)/000001/2018
154	D-CRLREV/21179/2025 CRLREV/431/2025	RAGHUNATH SAHU@RAGHURAJ SAHU VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	BADABAZAR /178 /2021 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP Spl/0000042/2021
155	D-CRLREV/21343/2025 CRLREV/432/2025	KAMALAKANTA MISHRA VS STATE OF ODISHA	DEBASNAN DAS VS	/ /0 CHILD WELFARE COMMITTEE, BALAS CWC/0000099/2025
156	D-CRLREV/22086/2025 CRLREV/433/2025	TAPAS KUMAR SWAIN@TAPAS SWAIN VS STATE OF ODISHA	HARAPRASAD PANDA VS	DHARMASALA /511 /2024 AD-HOC A.D.J(FTSC-II),JAJPUR(Jajapur ) Spl/0000080/2024
157	D-CRLREV/22123/2025 CRLREV/434/2025	ARJUNA CHARAN PANDA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	CUTTACK SADAR /624 /2020 3RD A.D.J., CUTTACK(Cuttack) ST/0000056/2025
158	D-CRLREV/22256/2025 CRLREV/435/2025	ANIL SINGH SAMANTARAY VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	AIR FIELD P.S. /285 /2023 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000882/2023
159	D-CRLREV/22316/2025	SUSANTA KUMAR DALEI	PRAVASH CHANDRA JENA	/ /0

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :25/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/436/2025	VS NOMITA ROUT	VS	A.D.J.,ATHAGARH(Cuttack) CRA/0000004/2025
160	D-CRLREV/22264/2025 CRLREV/437/2025	BHIKUN MAHAKUD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000017/2024
161	D-CRLREV/22413/2025 CRLREV/438/2025	SIMANCHAL MANDAL VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	NABARANGAPUR TOWN /128 /2008 A.D.J.,NAWARANGPUR(Nabarangapur ) CRA/0000001/2025
162	D-CRLREV/22468/2025 CRLREV/439/2025	SEFALI MANSINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ATHGARH /216 /2014 A.D.J.,ATHAGARH(Cuttack) ST/0000040/2015
163	D-CRLREV/22441/2025 CRLREV/440/2025	SAHADEV TAKRI VS STATE OF ODISHA	KULDEEP MOHANTY VS	SINDHIKELA PS /86 /2013 A.D.J.,KANTABANJI(Balangir) CRA/0000002/2023
164	D-FAO/26068/2025 FAO/347/2025	THE MANAGER M/S ORIENTAL INSURANCE CO. LTD.,KHURDA VS CHANDRAMANI NAYAK	SOMNATH ROY VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000033/2020
165	D-FAO/24911/2025 FAO/348/2025	D.M., M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK VS SASMITA MAHANTA	SUBRAT SATPATHY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000227/2021
166	D-FAO/24989/2025 FAO/349/2025	MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA VS BARUN KUMAR SENAPATI	ADAM ALI KHAN VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000004/2019
167	D-FAO/25856/2025 FAO/350/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,CUTTACK VS SAROJ KUMAR DASH	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000534/2016
168	D-FAO/29839/2025 FAO/351/2025	STATE OF ODISHA VS DR. JOGASANKAR MAHAPRASASTA	DEBASHIS TRIPATHY,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000034/2022
169	D-FAO/29042/2025 FAO/352/2025	SUJATA MAHANKUDA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000169/2024
170	D-LAA/24604/2025 LAA/38/2025	BIJAY KUMAR BAJPAI VS	SUNIL KUMAR PANDA VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :25/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-MACA/23207/2025 MACA/866/2025	LAND ACQUISITION OFFICER, JHARSUGUDA LEGAL MANAGER, M/S. ROYAL SUNDARAM GENERAL INSURANCE CO. LTD. VS JHILURANI DASH	ADAM ALI KHAN VS	LA/000006/2009 // 1ST M.A.C.T.,BHADRAK(Bhadrak ) Mac/0000144/2020
172	D-MACA/24177/2025 MACA/867/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK VS JASHODA BEHERA	PRAKASH KUMAR MOHANTY VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000971/2018
173	D-MACA/25708/2025 MACA/868/2025	M/S. NEW INDIA ASSURANCE CO. LTD.,SAMBALPUR VS SUNAPATI HARIJAN	PRAKASH KUMAR MOHANTY VS	// A.D.J.,JEYPORE(Koraput) Mac/0000037/2019
174	D-MACA/27253/2025 MACA/869/2025	D.M., ORIENTAL INSURANCE CO. LTD.,SUNDARGARH VS SUBA DANDAPAT	NAYAN BEHARI DAS VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000177/2019
175	D-MACA/28015/2025 MACA/870/2025	DEEPAK BARAL VS SUBARNA SETHI	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000238/2019
176	D-MACA/25704/2025 MACA/871/2025	M/S. NEW INDIA ASSURANCE COMPANY LTD., SAMBALPUR VS SABITRI SHUKRI	PRAKASH KUMAR MOHANTY VS	// A.D.J.,JEYPORE(Koraput) Mac/0000038/2019
177	D-MACA/25716/2025 MACA/872/2025	M/S.ORIENTAL INSURANCE COMPANY.LTD ,BBSR VS NARASINGHA PANDA	PRAKASH KUMAR MOHANTY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000238/2016
178	D-MACA/27635/2025 MACA/873/2025	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LTD,KHURDA VS PARSURAM DAS	SANTOSH KUMAR MOHANTY VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000230/2011
179	D-MATA/29494/2025 MATA/278/2025	SUBHRAJYOTI SWAIN VS PRADEEPTA KUMAR SETHI	ARIJEET MISHRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000298/2023
180	D-MATA/29709/2025 MATA/279/2025	NIBEDITA SWAR VS NALINIKANTA SWAR	SANTOSH KUMAR SAMANTARAY VS	// JUDGE FAMILY COURT,RAYAGADA(Ra) CP/0000022/2025
181	D-MATA/29812/2025 MATA/280/2025	SANJUKTA PARIDA VS JAGANNATH PARIDA	SATYA RANJAN MULIA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000083/2020

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-MATA/27553/2025 MATA/281/2025	BABLI GHATAK VS SUBRATA GHATAK	ANAM CHARAN PANDA VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000305/2021
183	D-MATA/29704/2025 MATA/282/2025	KARUNAKAR JENA VS SIPRARANI JENA	PRANAB RANJAN CHHATOI VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000012/2018
184	D-RPFAM/29358/2025 RPFAM/201/2025	JOGESH CHANDRA NAYAK VS JYOTIRMAYEE PRIYADARSHANI	LALITENDU MISHRA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000061/2022
185	D-RSA/28871/2025 RSA/372/2025	SHRADDHAKAR @ SHRADHAKAR PADHAN VS MANCHUM KANDALA RAO	AMIT PRASAD BOSE VS	// A.D.J.,BARGARH(Bargarh ) RFA/0000159/2008
186	D-RSA/28347/2025 RSA/373/2025	BAIKUNTHA NATH SAHU VS BIKRAM NAYAK	AKSHYANGSHU SEKHAR NANDY VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000006/2022
187	D-RSA/24109/2025 RSA/374/2025	DEEPAK KUMAR SHARMA VS KULAMANI PRADHAN	SUDEEP KUMAR SARANGI VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000019/2022
188	D-RVWPET/28728/2025 RVWPET/183/2025	GORTI ANNAPURNA DEVI VS MANOJ AGARWAL @ MANOJ KUMAR AGARWAL	SUDHIR KUMAR MALLICK VS	// ) //
189	D-STREV/24087/2025 STREV/17/2025	M/S. SAGAR BUSINESS (PVT). LTD., BBSR VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000275/2016
190	D-STREV/24847/2025 STREV/18/2025	M/S. PRATIBHA ENGINEERING SERVICES VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000024/2022
191	D-STREV/23454/2025 STREV/19/2025	M/S DINESH TRADING COMPANY VS STATE OF ODISHA REPRESENTED THROUGH COMMISSIONER OF COMMERCIAL TAXES	JAGAMOHAN PATTANAIAK VS	// ) //
192	D-TRP(C)/29502/2025 TRP(C)/230/2025	BARSHA PRIYADARSINI PAGAL VS BISAWAJEET NATH	SIDDHARTHA SAMAL VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000118/2025
193	D-TRP(C)/29595/2025	SIBANI SAHU	LALATENDU SAMANTARAY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	TRP(C)/231/2025	VS SUNIL KUMAR PANDA	VS	JUDGE FAMILY COURT, RAYAGADA (R)
194	D-TRP(C)/29620/2025 TRP(C)/232/2025	BANITA PRIYADARSINI SARANGI VS CHANDAN KUMAR PALAK	SIBA PRASAD SAHOO VS	CP/000032/2025 // JUDGE FAMILY COURT, CUTTACK (Cuttack)
195	D-TRP(C)/29635/2025 TRP(C)/233/2025	BANITA PRIYADARSINI SARANGI VS CHANDAN KUMAR PALAK	SIBA PRASAD SAHOO VS	CP/0000422/2024 // JUDGE FAMILY COURT, CUTTACK (Cuttack)
196	D-WA/26364/2025 WA/1280/2025	MADHUSUDAN MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()
197	D-WA/26640/2025 WA/1281/2025	P. SRIRAM PRASAD VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()
198	D-WA/29746/2025 WA/1282/2025	STATE OF ODISHA VS PURUSHOTTAM DALLI	BIMBISAR DASH, A.G.A VS	// ()
199	D-WA/29805/2025 WA/1283/2025	STATE OF ODISHA VS KOTHARI BISWAJIT MEKAP	DEBASHIS TRIPATHY, A.G.A VS	// ()
200	D-WP(C)/29666/2025 WP(C)/20712/2025	AYASAKANTA MOHANTY VS CHIEF EXECUTIVE OFFICER, TPCODL, KHURDA	BISWABIHARI MOHANTY VS	// ()
201	D-WP(C)/29485/2025 WP(C)/20713/2025	ABHILIPSA NAIK VS UNION OF INDIA	BIPLABA P.B. BAHALI VS	// ()
202	D-WP(C)/29192/2025 WP(C)/20714/2025	M/S JAI BAJARANGI TRADERS, DHENKANAL VS STATE TAX OFFICER, DHENKANAL CIRCLE	ABANI RANJAN DAS VS	// ()
203	D-WP(C)/29663/2025 WP(C)/20715/2025	AJAY KUMAR PATEL VS STATE OF ODISHA	SOUMYA MISHRA VS	// ()
204	D-WP(C)/29376/2025 WP(C)/20716/2025	DEEPANKAR SAHAY VS	DILLIP KUMAR PRADHAN VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/29599/2025 WP(C)/20717/2025	STATE OF ODISHA SARASI BHOL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
206	D-WP(C)/29660/2025 WP(C)/20718/2025	SONALI SAHOO VS STATE OF ORISSA	SOUMYA MISHRA VS	// () //
207	D-WP(C)/29409/2025 WP(C)/20719/2025	KALANDI CHARAN MAHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
208	D-WP(C)/29633/2025 WP(C)/20720/2025	JAGANNATH MISHRA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// () //
209	D-WP(C)/28907/2025 WP(C)/20721/2025	SARAT KUMAR MOHAPATRA VS STATE OF ORISSA	AJIT KUMAR MOHANTY VS	// () //
210	D-WP(C)/28285/2025 WP(C)/20722/2025	PURUSOTTAM NAYAK VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// () //
211	D-WP(C)/28315/2025 WP(C)/20723/2025	NIMAI CHARAN SAHU VS STATE OF ODISHA	DEVRAJ SAHU VS	// () //
212	D-WP(C)/29416/2025 WP(C)/20724/2025	JAYANTI DAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// () //
213	D-WP(C)/29240/2025 WP(C)/20725/2025	PUSPANJALI DAS VS NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI	PRATIK DASH VS	// () //
214	D-WP(C)/29276/2025 WP(C)/20726/2025	PRAVAT KUMAR MANDAL VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// () //
215	D-WP(C)/29402/2025 WP(C)/20727/2025	KSHETRAMANI BISWAL VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/29286/2025 WP(C)/20728/2025	ANURADHA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
217	D-WP(C)/28870/2025 WP(C)/20729/2025	MRUNALINI MALLICK VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //
218	D-WP(C)/29424/2025 WP(C)/20730/2025	SRI SRI PARAMA PREMAMAYA PURUSOTTAM TRUST, BBSR VS M/S. RIDA INFRA PRIVATE LIMITED, BBSR	SUBHENDU KAR VS	// 0 //
219	D-WP(C)/29203/2025 WP(C)/20731/2025	ALOK CHANDRA NAYAK VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
220	D-WP(C)/29614/2025 WP(C)/20732/2025	M/S. ASHOK KUMAR SAHOO, ANGUL VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, ANGUL DIVISION	KAJAL SAHOO VS	// 0 //
221	D-WP(C)/29552/2025 WP(C)/20733/2025	PRATAP CHANDRA MEHER VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
222	D-WP(C)/29321/2025 WP(C)/20734/2025	KARTIK DAS VS REGIONAL MANAGER, ODISHA MINING CORPORATION, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
223	D-WP(C)/29601/2025 WP(C)/20735/2025	HEMANTA SAHOO VS STATE OF ODISHA	BASUDEV MOHAPATRA VS	// 0 //
224	D-WP(C)/29632/2025 WP(C)/20736/2025	CAPITAL INSTITUTE OF HEALTH SCIENCE, MANCHESWAR, BBSR VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
225	D-WP(C)/28099/2025 WP(C)/20737/2025	CHITTA RANJAN SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
226	D-WP(C)/29511/2025 WP(C)/20738/2025	MURALIDHAR BARAL VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
227	D-WP(C)/29548/2025	SHIBA PRASAD NAYAK	SATRUGHNA DASH (A)	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/20739/2025	VS REGIONAL DIRECTOR OF THE RESERVE BANK OF INDIA	VS	0 //
228	D-WP(C)/29275/2025 WP(C)/20740/2025	GOKUL CHARAN DAS VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
229	D-WP(C)/29441/2025 WP(C)/20741/2025	SAROJ KUMAR SAHOO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
230	D-WP(C)/29617/2025 WP(C)/20742/2025	ASHALATA PANDA VS DEPUTY DIRECTOR CONSOLIDATION RANGE II CUTTACK CUM ADDL DIST MAGISTRATE, JAGATSINGHPUR	SATYABRATA DAS VS	// 0 //
231	D-WP(C)/29622/2025 WP(C)/20743/2025	SIMANCHALA GOUDA VS STATE OF ODISHA	PADMA CHARAN PATNAIK VS	// 0 //
232	D-WP(C)/29576/2025 WP(C)/20744/2025	BIPRA CHARAN MAHARANA VS STATE OF ODISHA	BIJAYA KUMAR ROUTRAY VS	// 0 //
233	D-WP(C)/29624/2025 WP(C)/20745/2025	KRUTIBAS GIRI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
234	D-WP(C)/29446/2025 WP(C)/20746/2025	BIKASH SAHOO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
235	D-WP(C)/29581/2025 WP(C)/20747/2025	GOLAKHA @ SATRUGHNA SAHOO VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
236	D-WP(C)/29170/2025 WP(C)/20748/2025	NARAYAN KUMAR NATH VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
237	D-WP(C)/29434/2025 WP(C)/20749/2025	LAMBODAR MAHANTA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
238	D-WP(C)/29781/2025 WP(C)/20750/2025	AKSHAYA KUMAR DALEI VS	NIHAL RATH VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/29176/2025 WP(C)/20751/2025	STATE OF ODISHA SHAKTI SHANKAR PATRA VS	VS	// // 0
240	D-WP(C)/29625/2025 WP(C)/20752/2025	STATE OF ODISHA GOURI INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA VS	PARSURAM DAS VS	// // 0
241	D-WP(C)/29850/2025 WP(C)/20753/2025	STATE OF ODISHA JYOTIRMAYA SAHOO VS	PURNA CHANDRA DAS VS	// // 0
242	D-WP(C)/29253/2025 WP(C)/20754/2025	STATE OF ODISHA CHITTARANJAN SAHOO VS	SOURAV SUMAN BHUYAN VS	// // 0
243	D-WP(C)/29837/2025 WP(C)/20755/2025	STATE OF ODISHA PRATAP KUMAR DAS VS	RAJAT KUMAR PANDA VS	// // 0
244	D-WP(C)/29845/2025 WP(C)/20756/2025	DHENKANAL MUNICIPALITY, DHENKANAL NIRUPAMA SAHOO VS	MOHIT KUMAR PATI VS	// // 0
245	D-WP(C)/29273/2025 WP(C)/20757/2025	SECRETARY TO GOVERNMENT, SCHOOL AND MASS EDUCATION DEPARTMENT,BBSR MAHANTA NAYAK VS	SUDHIR KUMAR MALLICK VS	// // 0
246	D-WP(C)/29525/2025 WP(C)/20758/2025	SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, KHURDA HARIHARA DORA VS	SESHADEV DASH VS	// // 0
247	D-WP(C)/29277/2025 WP(C)/20759/2025	STATE OF ODISHA LOCHAN MAHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
248	D-WP(C)/29274/2025 WP(C)/20760/2025	STATE OF ODISHA KHIROD KUMAR PARIDA VS	AJAY KUMAR TRIPATHY VS	// // 0
249	D-WP(C)/28284/2025 WP(C)/20761/2025	STATE OF ODISHA DEBENDRA PARIDA VS	SMITA RANJAN PATNAIK VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/27693/2025 WP(C)/20762/2025	M/S. D.K. ENGINEERING AND CONSTRUCTION, BALANGIR VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
251	D-WP(C)/29526/2025 WP(C)/20763/2025	KUNTALA BEHERA VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
252	D-WP(C)/29744/2025 WP(C)/20764/2025	SADHU NIMIKA VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //
253	D-WP(C)/28990/2025 WP(C)/20765/2025	M/S TRAYAMBAKAM HEALTH CARE VS STATE BANK OF INDIA, BBSR CIRCLE	ABHISHEK DASH VS	// 0 //
254	D-WP(C)/29626/2025 WP(C)/20766/2025	PRAFULLA KUMAR DAS VS STATE OF ODISHA	ABINASH ROUSTRAY VS	// 0 //
255	D-WP(C)/28166/2025 WP(C)/20767/2025	BASANTI DEHURI VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //
256	D-WP(C)/28381/2025 WP(C)/20768/2025	MOHINI AGARWALA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
257	D-WP(C)/28168/2025 WP(C)/20769/2025	BASANTI DEHURI VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //
258	D-WP(C)/29213/2025 WP(C)/20770/2025	M/S BASEMENT TO ROOF, CUTTACK VS ASST COMMISSIONER GST AND CENTRAL EXCISE, ANGUL	MADHAB LAL AGARWAL VS	// 0 //
259	D-WP(C)/29466/2025 WP(C)/20771/2025	JAGDISH PATRO VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
260	D-WP(C)/28272/2025 WP(C)/20772/2025	BABINA PAIKRAY VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
261	D-WP(C)/28988/2025	SASMITA PANIGRAHI	GOPINATH SETHI	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/20773/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/28257/2025 WP(C)/20774/2025	BHAGABAN NAIK VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
263	D-WP(C)/28278/2025 WP(C)/20775/2025	PABITRA NAIK VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
264	D-WP(C)/29232/2025 WP(C)/20776/2025	ABHIMANYU PARIDA VS COLLECTOR CUM-DISTRICT MAGISTRATE, NAYAGARH	SATYA RANJAN MULIA VS	// 0 //
265	D-WP(C)/28280/2025 WP(C)/20777/2025	RAMESH SWAIN VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
266	D-WP(C)/29448/2025 WP(C)/20778/2025	ARBIND KUMAR SINGH VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
267	D-WP(C)/29217/2025 WP(C)/20779/2025	M/S BASEMENT TO ROOF, CUTTACK VS ASST COMMISSIONER GST AND CENTRAL EXCISE, ANGUL	MADHAB LAL AGARWAL VS	// 0 //
268	D-WP(C)/29700/2025 WP(C)/20780/2025	NIROD PANDE VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
269	D-WP(C)/29667/2025 WP(C)/20781/2025	KHAGEN CHANDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
270	D-WP(C)/29528/2025 WP(C)/20782/2025	RAGHUNATH MOHAPATRA VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
271	D-WP(C)/27451/2025 WP(C)/20783/2025	GADADHAR MOHAPATRA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
272	D-WP(C)/29602/2025 WP(C)/20784/2025	NITYANANDA BEHERA VS	ASISH KUMAR RAY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/29737/2025 WP(C)/20785/2025	STATE OF ODISHA SUSHIL LAKRA VS COLLECTOR, SUNDARGARH	SOUMENDRA PATTANAIAK VS	// // ()
274	D-WP(C)/27855/2025 WP(C)/20786/2025	MAHENDRA PRASAD PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// ()
275	D-WP(C)/29724/2025 WP(C)/20787/2025	KABIRAJ BEHERA VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// ()
276	D-WP(C)/28100/2025 WP(C)/20788/2025	RAJENDRA KUMAR BINDHANI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// ()
277	D-WP(C)/29572/2025 WP(C)/20789/2025	SARAT CHANDRA NAYAK VS STATE OF ORISSA	PRATAP KESHARI DEO VS	// ()
278	D-WP(C)/29278/2025 WP(C)/20790/2025	PAULINA LAKRA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// ()
279	D-WP(C)/29187/2025 WP(C)/20791/2025	HARIHARA PRADHAN VS THE COLLECTOR AND DISTRICT MAGISTRATE, PURI	GOPAL KRISHNA BEHERA VS	// ()
280	D-WP(C)/29349/2025 WP(C)/20792/2025	AMIYA MISHRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// ()
281	D-WP(C)/29736/2025 WP(C)/20793/2025	PRAMOD KUMAR BEHERA VS UNION OF INDIA	MANORANJAN MUDULI VS	// ()
282	D-WP(C)/29292/2025 WP(C)/20794/2025	AKSHYA DAS VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// ()
283	D-WP(C)/29361/2025 WP(C)/20795/2025	KUBER SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/29780/2025 WP(C)/20796/2025	BINOD BIHARI SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
285	D-WP(C)/29760/2025 WP(C)/20797/2025	KRUSHNA CHANDRA ADHIKARI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
286	D-WP(C)/29790/2025 WP(C)/20798/2025	KCA PUBLIC SCHOOL, BALASORE VS RTO, BALASORE	BRAJA MOHAN SARANGI VS	// 0 //
287	D-WP(C)/29382/2025 WP(C)/20799/2025	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	// 0 //
288	D-WP(C)/29457/2025 WP(C)/20800/2025	SHAIKH ANSUR VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
289	D-WP(C)/29642/2025 WP(C)/20801/2025	ACHYUTANANDA BEHERA VS SUPERINTENDING ENGINEER, TPNODL, BALASORE	MANOJ KUMAR MOHANTY (2) VS	// 0 //
290	D-WP(C)/29644/2025 WP(C)/20802/2025	GOPAL CHANDRA MOHARANA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
291	D-WP(C)/28104/2025 WP(C)/20803/2025	BANAMBAR SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
292	D-WP(C)/29815/2025 WP(C)/20804/2025	KAILASA CHANDRA BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
293	D-WP(C)/28295/2025 WP(C)/20805/2025	MANORANJAN MOHAPATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
294	D-WP(C)/28330/2025 WP(C)/20806/2025	AMIT KUMAR TRIPATHY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
295	D-WP(C)/28812/2025	LASMI SAHU	JITENDRA KUMAR MISHRA (2)	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/20807/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/29745/2025 WP(C)/20808/2025	M/S WINNERS PHARMA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
297	D-WP(C)/29234/2025 WP(C)/20809/2025	PRAVAS NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
298	D-WP(C)/29861/2025 WP(C)/20810/2025	SANJEEB KUMAR MISHRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
299	D-WP(C)/25491/2025 WP(C)/20811/2025	ARABINDA MISHRA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
300	D-WP(C)/21127/2025 WP(C)/20812/2025	JOGESWAR MISHRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
301	D-WP(C)/28569/2025 WP(C)/20813/2025	DILLIP KUMAR PATAL SINGH VS STATE OF ODISHA	SUBRATA MISHRA VS	// 0 //
302	D-WP(C)/29865/2025 WP(C)/20814/2025	BRAJABANDHU SAMAL VS STATE OF ODISHA	BRAHMANANDA KAR VS	// 0 //
303	D-WP(C)/25065/2025 WP(C)/20815/2025	SUSANTI SASMAL VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
304	D-WP(C)/29645/2025 WP(C)/20816/2025	DOUPADI @ DROUPADI MOHANTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
305	D-WP(C)/27071/2025 WP(C)/20817/2025	TARESWARA JENA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
306	D-WP(C)/29699/2025 WP(C)/20818/2025	SUSANTA KUMAR PATRA VS	ASHUTOSH DASH VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/29634/2025 WP(C)/20819/2025	STATE OF ODISHA CHANDRA KANTA PRUSTY VS ODISHA INFORMATION COMMISSION, BBSR	SOUMYA RANJAN PATI VS	// // ()
308	D-WP(C)/29438/2025 WP(C)/20820/2025	RAMESH KAITA @ LOHARA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// ()
309	D-WP(C)/29209/2025 WP(C)/20821/2025	NAGENDRA PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// ()
310	D-WP(C)/29636/2025 WP(C)/20822/2025	GOPAL CHANDRA MOHARANA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// ()
311	D-WP(C)/29797/2025 WP(C)/20823/2025	RAMESH CHANDRA PADHY VS STATE OF ODISHA	ALOK KUMAR DAS VS	// ()
312	D-WP(C)/28141/2025 WP(C)/20824/2025	KALINGA KISHOR SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// ()
313	D-WP(C)/29779/2025 WP(C)/20825/2025	TAPAN KUMAR MISHRA VS STATE OF ODISHA	G. S. NAMTOAR VS	// ()
314	D-WP(C)/29339/2025 WP(C)/20826/2025	SULACHANA MAHAPATRA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// ()
315	D-WP(C)/29464/2025 WP(C)/20827/2025	EDUCATIONAL AGENCY OF MAA SARALA SANSKRIT MAHAVIDYALAYA, KENDRAPARA VS STATE OF ODISHA	RUNAL KUMAR SWAIN VS	// ()
316	D-WP(C)/28629/2025 WP(C)/20828/2025	M/S. SHREE GANESH RICE UDYOG, BARAGARH VS ODISHA STATE CIVIL SUPPLY CORPORATION LTD, BBSR	BHAGABAT PRASAD RATH VS	// ()
317	D-WP(C)/29739/2025 WP(C)/20829/2025	FIROJ KUMAR TURUK VS SECY, REGIONAL TRANSPORT AUTHORITY, KORAPUT	LALIT KUMAR MAHARANA VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/29810/2025 WP(C)/20830/2025	RADHAGOBINDA MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
319	D-WP(C)/29483/2025 WP(C)/20831/2025	NISHIKANTA KISKU VS STATE OF ODISHA	SAROJ KU. MISHRA VS	// 0 //
320	D-WP(C)/22056/2025 WP(C)/20832/2025	GIRIDHARI BAG VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
321	D-WP(C)/25621/2025 WP(C)/20833/2025	TULABATI BEHERA VS STATE OF ODISHA	GOKHA BEHERA VS	// 0 //
322	D-WP(C)/29646/2025 WP(C)/20834/2025	SHARMISTHA PRADHAN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
323	D-WP(C)/29563/2025 WP(C)/20835/2025	ADITYA SINGH VS CHAIRMAN, COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA, BBSR	MOHAMMED FARADISH VS	// 0 //
324	D-WP(C)/29778/2025 WP(C)/20836/2025	AMITA CHOUDHURY VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
325	D-WP(C)/29880/2025 WP(C)/20837/2025	CUTTACK CHRISTIAN EDUCATION BOARD, CUTTACK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
326	D-WP(C)/29794/2025 WP(C)/20838/2025	KCA PUBLIC SCHOOL,BALASORE VS RTO, BALASORE	BRAJA MOHAN SARANGI VS	// 0 //
327	D-WP(C)/29568/2025 WP(C)/20839/2025	M/S CHANDAN SECURITY SERVICE, CUTTACK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
328	D-WP(C)/29648/2025 WP(C)/20840/2025	PRIYABRATA MOHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
329	D-WP(C)/29803/2025	MAHENDRA SWAIN	RABINDRA NATH PRUSTY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/20841/2025	VS STATE OF ORISSA	VS	0 //
330	D-WP(C)/29649/2025 WP(C)/20842/2025	DR. SANGHAMITRA PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
331	D-WP(C)/29557/2025 WP(C)/20843/2025	RABINDRA NATH JENA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
332	D-WP(C)/29844/2025 WP(C)/20844/2025	ASHOK KUMAR SAHOO VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
333	D-WP(C)/29650/2025 WP(C)/20845/2025	GOURI DAS MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
334	D-WP(C)/29442/2025 WP(C)/20846/2025	BANAMALI BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
335	D-WP(C)/29363/2025 WP(C)/20847/2025	PRAVAT KUMAR DASH VS STATE OF ODISHA	ASUTOSH SAHOO VS	// 0 //
336	D-WP(C)/28873/2025 WP(C)/20848/2025	DR. MAMATA KUMARI PADHY VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
337	D-WP(C)/29574/2025 WP(C)/20849/2025	DAVID ANTHONY TANDY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
338	D-WP(C)/29366/2025 WP(C)/20850/2025	RABINDRA KUMAR MUND VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
339	D-WP(C)/28992/2025 WP(C)/20851/2025	SWAGATIKA PANDA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
340	D-WP(C)/29367/2025 WP(C)/20852/2025	DIBAKAR MAHALIK VS	KISHORE KUMAR SAHOO VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/29616/2025 WP(C)/20853/2025	STATE OF ODISHA SUBIR KUMAR BOSE VS	AMIT KUMAR SAA VS	// // 0
342	D-WP(C)/28970/2025 WP(C)/20854/2025	STATE OF ODISHA DUBIRAM SAHU VS	KALI PRASAD MOHANTY VS	// // 0
343	D-WP(C)/29368/2025 WP(C)/20855/2025	STATE OF ODISHA ANANTA NARAYAN MISHRA VS	BIJAYALAXMI SAHOO VS	// // 0
344	D-WP(C)/28532/2025 WP(C)/20856/2025	STATE OF ODISHA PANKAJBASINI PANDA VS	PRONOY MOHANTY VS	// // 0
345	D-WP(C)/29786/2025 WP(C)/20857/2025	STATE OF ODISHA SAROJ KUMAR PATI VS	ANIL KUMAR BEHERA VS	// // 0
346	D-WP(C)/29460/2025 WP(C)/20858/2025	STATE OF ODISHA SATYABHAMA ROUT VS	KARUNAKAR RATH VS	// // 0
347	D-WP(C)/29931/2025 WP(C)/20859/2025	STATE OF ODISHA GOPAL CHARAN MOHANTY VS	AMIT PRASAD BOSE VS	// // 0
348	D-WP(C)/29682/2025 WP(C)/20860/2025	REGISTRAR, (JUDICIAL), HIGH COURT OF ORISSA, CUTTACK M/S SRI RAM ICE FACTORY, PURI VS	KARUNAKAR GAYA VS	// // 0
349	D-WP(C)/28790/2025 WP(C)/20861/2025	CHIEF MANAGAER CUM AUTHORIZES OFFICER,SBI, KHURDA SUKANTILATA BHAKTA VS	PRASANTA KUMAR SATAPATHY VS	// // 0
350	D-WP(C)/29589/2025 WP(C)/20862/2025	STATE OF ODISHA CHANDAN KUMAR PARIJA VS	SUKANTA KUMAR NAYAK VS	// // 0
351	D-WP(C)/29058/2025 WP(C)/20863/2025	STATE OF ODISHA LINGARAJ CHOUDHURY VS	RAMDAS ACHARY VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/29691/2025 WP(C)/20864/2025	GAUTAM PATTNAIK VS PRINCIPAL COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	ANUP NARAYAN MOHANTY VS	// () //
353	D-WP(C)/29689/2025 WP(C)/20865/2025	SK.SALAUDDIN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //
354	D-WP(C)/29692/2025 WP(C)/20866/2025	BINOD KUMAR BARIK VS STATE OF ODISHA	RAMESHCHANDRA MISHRA VS	// () //
355	D-WP(C)/29801/2025 WP(C)/20867/2025	PRASANNA KUMAR SINGH VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	// () //
356	D-WP(C)/28282/2025 WP(C)/20868/2025	KAMAL PARIDA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// () //
357	D-ABLAPL/22247/2025 ABLAPL/8769/2025	MUJLIM BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	HINDOL /198 /2025 () //
358	D-ABLAPL/22290/2025 ABLAPL/8770/2025	MIR KAMAL @ SK.KAMAL VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA /129 /2025 () //
359	D-ABLAPL/18894/2025 ABLAPL/8771/2025	RAJENDRA @ RAJKISHOR DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	DERABIS /98 /2025 () //
360	D-ABLAPL/22285/2025 ABLAPL/8772/2025	TRINATH NIRIKI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	NANDAPUR /75 /2025 () //
361	D-ABLAPL/22299/2025 ABLAPL/8773/2025	ARATARAN SETHI @ KANDHA SETHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TANGI (KHURDA) /348 /2025 () //
362	D-ABLAPL/22293/2025 ABLAPL/8774/2025	SANTOSH KUMAR GOCHHAYAT VS STATE OF ODISHA	SATYA JEET ROUT VS	TALCHER TOWN /643 /2022 () //
363	D-ABLAPL/22324/2025	SIBANANDA SWAIN @ GOBARA	PRAVU PITYARTHI KU. PANDIT	MAHANGA /144 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8775/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/20928/2025 ABLAPL/8776/2025	AYUSH NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KAKATAPUR /126 /2025 () //
365	D-ABLAPL/22331/2025 ABLAPL/8777/2025	BEDA @ DHIREN SAMAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /185 /2025 () //
366	D-ABLAPL/21166/2025 ABLAPL/8778/2025	ANANDA CHANDRA PALEI VS STATE OF ODISHA	ANIRUDHA DAS VS	CUTTACK VIGILANCE /61 /2014 () //
367	D-ABLAPL/21698/2025 ABLAPL/8779/2025	BABUA @ SUDAMA PRASAD YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ATTABIRA /258 /2025 () //
368	D-ABLAPL/21880/2025 ABLAPL/8780/2025	BISHU PURTY @ PURTTI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	JASHIPUR /189 /2025 () //
369	D-ABLAPL/22348/2025 ABLAPL/8781/2025	SARBESWAR PRADHAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	/ /0 J.M.F.C.(III),BHUBANESWAR(Khordha ) 2(A)CC/0000174/2025
370	D-ABLAPL/22362/2025 ABLAPL/8782/2025	LAXMIPRIYA JENA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	PATTAMUNDAI RURAL PS /253 /2025 () //
371	D-ABLAPL/21934/2025 ABLAPL/8783/2025	TAPAN KAMILA VS STATE OF ODISHA	DILLIP KUMAR PATRA VS	/ /0 () //
372	D-ABLAPL/21800/2025 ABLAPL/8784/2025	RAJESH KUMAR DAS @ RAJESH DAS VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	KISSANNAGAR PS /162 /2025 () //
373	D-ABLAPL/22368/2025 ABLAPL/8785/2025	MAMATA NAIK @ NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CAPITAL P.S. /719 /2022 () //
374	D-ABLAPL/19689/2025 ABLAPL/8786/2025	AJU @ SUMANTA @ SUMANTA KUMAR DAS VS	BASANTA KUMAR DAS VS	KHUNTA /178 /2025 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/22171/2025 ABLAPL/8787/2025	STATE OF ODISHA GANDHI MAHALIK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// TIHIDI /206 /2025 () //
376	D-ABLAPL/21986/2025 ABLAPL/8788/2025	SATYA NARAYAN SURJAGDEV VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	KHANDAPARA /190 /2025 () //
377	D-ABLAPL/21689/2025 ABLAPL/8789/2025	ABDUL ZULKAR NAIN QUADRI @ SOYEF KHAN VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	BHADRAK TOWN /372 /2025 () //
378	D-ABLAPL/22302/2025 ABLAPL/8790/2025	SUNIL SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	TALSARA /173 /2025 () //
379	D-ABLAPL/21919/2025 ABLAPL/8791/2025	SANJAY KUMAR BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /216 /2025 () //
380	D-ABLAPL/22028/2025 ABLAPL/8792/2025	MUKESH KUMAR PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /145 /2025 () //
381	D-ABLAPL/21922/2025 ABLAPL/8793/2025	KASHINATH SWAIN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /265 /2019 () //
382	D-ABLAPL/22320/2025 ABLAPL/8794/2025	PRAFULA BISWAL @ PRAFULLA BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /184 /2025 () //
383	D-ABLAPL/22038/2025 ABLAPL/8795/2025	SAROJ KUMAR PANIGRAHI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	//0 () //
384	D-ABLAPL/21948/2025 ABLAPL/8796/2025	MOHIT RAJ SANDHA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /54 /2025 () //
385	D-ABLAPL/22053/2025 ABLAPL/8797/2025	AJAYA KUMAR BEHERA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALIANTA P.S. /337 /2025 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/22029/2025 ABLAPL/8798/2025	SWARAJ DAS VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	CUTTACK SADAR /524 /2025 () //
387	D-ABLAPL/22087/2025 ABLAPL/8799/2025	RAMJAN MOHAMMAD VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /20 /2025 () //
388	D-ABLAPL/22206/2025 ABLAPL/8800/2025	SANJAY BEHERA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	BIRIDI PS /154 /2025 () //
389	D-ABLAPL/22469/2025 ABLAPL/8801/2025	SUBHANKAR MISHRA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	PURUNABAZAR /58 /2025 () //
390	D-ABLAPL/21956/2025 ABLAPL/8802/2025	BIBEKA SAHU VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	AGALPUR /80 /2023 () //
391	D-ABLAPL/21985/2025 ABLAPL/8803/2025	SUBHASISH MISHRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BINIKA /124 /2025 () //
392	D-ABLAPL/22300/2025 ABLAPL/8804/2025	MANAS RANJAN DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHARATPUR PS /378 /2025 () //
393	D-ABLAPL/22470/2025 ABLAPL/8805/2025	SK SAMIRUDDIN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHADRAK RURAL /318 /2025 () //
394	D-ABLAPL/22042/2025 ABLAPL/8806/2025	HIMANSHU SEKHAR BISOI VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	KRUSHNA PRASAD /162 /2025 () //
395	D-ABLAPL/22472/2025 ABLAPL/8807/2025	DINESH KUMAR BAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /168 /2025 () //
396	D-ABLAPL/21475/2025 ABLAPL/8808/2025	MANAS KUMAR SAHU VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	BHANJPUR /193 /2025 () //
397	D-ABLAPL/22244/2025	NAROTTAM NAYAK	SIDDHARTHA SAMAL	BAGDIA /131 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8809/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/22296/2025 ABLAPL/8810/2025	BARUN BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	KAMARDA /110 /2025 () //
399	D-ABLAPL/22284/2025 ABLAPL/8811/2025	SUSANTA @ SUSHANTA SOREN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	ANGUL TOWN /644 /2025 () //
400	D-ABLAPL/22387/2025 ABLAPL/8812/2025	MUNA MUKHI VS STATE OF ODISHA	DHARMENDRA SETHY VS	RASGOBINDPUR /263 /2025 () //
401	D-ABLAPL/22376/2025 ABLAPL/8813/2025	DIBAKAR SUTAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 J.M.F.C.(III),BHUBANESWAR(Khordha ) ICC/0000984/2024
402	D-ABLAPL/22459/2025 ABLAPL/8814/2025	RAJESH KUMAR MOHAPATRA @ PINTU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	DHAMNAGAR /471 /2024 () //
403	D-ABLAPL/21280/2025 ABLAPL/8815/2025	ASISH KUMAR NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KUNDHEIGOLA /201 /2024 () //
404	D-ABLAPL/22088/2025 ABLAPL/8816/2025	BULU MUDULI @ PRAVAKAR MUDULI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KHANDAPARA /161 /2025 () //
405	D-ABLAPL/21974/2025 ABLAPL/8817/2025	MADHU @ NABIN MANDAL VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARINE PS AT JAMBO /138 /2025 () //
406	D-ABLAPL/22306/2025 ABLAPL/8818/2025	SUMANTA SAGARIA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHARIAR /196 /2025 () //
407	D-ABLAPL/22313/2025 ABLAPL/8819/2025	BALENDRA MALI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /54 /2021 () //
408	D-ABLAPL/22391/2025 ABLAPL/8820/2025	MANAS @ BHARAT SWAIN VS	SUSANTA KUMAR BARAL VS	CUTTACK SADAR /263 /2021 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/22170/2025 ABLAPL/8821/2025	STATE OF ODISHA LAXMIDHAR SAMANTARAY VS	JYOTIRMAYA SAHOO VS	// JODAPADAR /99 /2024 ()
410	D-ABLAPL/22474/2025 ABLAPL/8822/2025	STATE OF ODISHA BAIKUNTHA BEHERA VS	DURGA PRASAD PATTANAİK VS	// NILGIRI /265 /2025 ()
411	D-ABLAPL/20972/2025 ABLAPL/8823/2025	STATE OF ODISHA SK. MANJUR @ MANJUR KHAN VS STATE OF ODISHA	MANORANJAN DAS VS	// NISCHINTAKOILI /115 /2025 () //